

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 390.**

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

CRIME AGAINST WOMEN AND CHILDREN

**390. SHRI P.K. BIJU:
SHRI NISHIKANT DUBEY:
SHRI P. KARUNAKARAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of cases of crimes against girls, children and women reported during the last one year in the country;

(b) whether it is a fact that crimes against children and women in the country are on the rise; and

(c) if so, the details thereof and the corrective steps taken thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): State/UT-wise cases registered under crimes against children and women is enclosed as Annexure-I & II.

(c): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the States/UT Administrations.

Ministry of Home Affairs has issued advisories on 04.09.2009, 14.7.2010,

5.1.2015, 20.4.2015 and 12.05.2015 on Crime against women and crime against children, to all State Governments/UTs. These advisories specifically direct the States/UTs that cases should be thoroughly investigated and chargesheets against the accused persons should be filed within three months from the date of occurrence, without compromising on the quality of investigation. Speedy investigation should be conducted in heinous crimes like rape, murder etc. The medical examination of rape victims should be conducted without delay. These advisories are available at www.mha.nic.in.

State/UT-wise cases registered under crime against children during 2014-2016*

Sl. No.	State/UT	2014	2015	2016*
1	Andhra Pradesh	2059	1992	1908
2	Arunachal Pradesh	134	181	133
3	Assam	1385	2835	2978
4	Bihar	2255	1917	3932
5	Chhattisgarh	4358	4469	4746
6	Goa	330	242	230
7	Gujarat	3219	3623	3604
8	Haryana	2540	3262	3099
9	Himachal Pradesh	467	477	467
10	Jammu & Kashmir	211	308	222
11	Jharkhand	423	406	581
12	Karnataka	3416	3961	4455
13	Kerala	2391	2384	2881
14	Madhya Pradesh	15085	12859	13746
15	Maharashtra	8115	13921	14559
16	Manipur	137	110	133
17	Meghalaya	213	257	242
18	Mizoram	178	186	188
19	Nagaland	25	61	78
20	Odisha	2196	2562	3286
21	Punjab	1762	1836	1843
22	Rajasthan	3880	3689	4034
23	Sikkim	93	64	110
24	Tamil Nadu	2354	2617	2856
25	Telangana	1930	2697	2913
26	Tripura	369	255	274
27	Uttar Pradesh	14835	11420	NR
28	Uttarakhand	489	635	676
29	West Bengal	4909	4963	NR
	TOTAL STATE(S)	79758	84189	74174
30	A & N Islands	50	102	78
31	Chandigarh	208	271	222
32	D&N Haveli	11	35	21
33	Daman & Diu	7	28	31
34	Delhi UT	9350	9489	8108
35	Lakshadweep	1	2	5
36	Puducherry	38	56	71
	TOTAL UT(S)	9665	9983	8536
	TOTAL (ALL INDIA)	89423	94172	82710

Source: Crime in India

Note: * Data for the year 2016 is provisional.

Note: NR implies data not received from the State of Uttar Pradesh and West Bengal.

State/UT-wise cases registered under crime against women during 2014-2016*

Sl. No.	State/UT	2014	2015	2016*
1	Andhra Pradesh	16558	15997	16853
2	Arunachal Pradesh	352	384	428
3	Assam	19472	24664	23189
4	Bihar	15675	14208	13619
5	Chhattisgarh	6298	5769	6521
6	Goa	502	391	370
7	Gujarat	10845	7770	8858
8	Haryana	9276	9674	10846
9	Himachal Pradesh	1525	1291	1290
10	Jammu & Kashmir	3322	3364	2854
11	Jharkhand	6103	6596	5794
12	Karnataka	13993	12786	14250
13	Kerala	11394	9723	11167
14	Madhya Pradesh	28769	24212	26652
15	Maharashtra	26813	31175	31308
16	Manipur	337	266	278
17	Meghalaya	399	352	406
18	Mizoram	258	158	284
19	Nagaland	68	91	129
20	Odisha	14720	17199	19591
21	Punjab	5448	5312	5587
22	Rajasthan	31243	28220	27720
23	Sikkim	111	53	229
24	Tamil Nadu	6331	5904	6005
25	Telangana	14166	15401	16533
26	Tripura	1617	1281	1012
27	Uttar Pradesh	38551	35640	NR
28	Uttarakhand	1401	1456	1784
29	West Bengal	39312	34374	NR
	TOTAL STATE(S)	324859	313711	253557
30	A & N Islands	115	136	147
31	Chandigarh	433	470	409
32	D&N Haveli	21	25	38
33	Daman & Diu	15	29	51
34	Delhi UT	15302	17189	15324
35	Lakshadweep	4	9	13
36	Puducherry	77	80	142
	TOTAL UT(S)	15967	17938	16124
	TOTAL (ALL INDIA)	340826	331649	269681

Source: Crime in India

Note: * Data for the year 2016 is provisional.

Note: NR implies data not received from the State of Uttar Pradesh and West Bengal.